

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.191/7/HDB//2017
NAME OF THE COMPANY	ASR Engineering & Projects Limited
NAME OF THE PETITIONER(S)	Central Bank of India
NAME OF THE RESPONDENT(S)	ASR Engineering & Projects Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Ruceharan.	Advobilo	9848994231.	4- las cheen
L. Ven vale xana Ruo.	Asovali	renkateshwara dinklegalin	du

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri P. Ravi Charan and Shri L. Venkateswara Rao, Learned Counsels for the Petitioner.

The Learned Counsel for the Petitioner is directed to take personal notice to Respondent / Corporate Debtor and submit the proof of service by the next date of hearing. In the meanwhile it is directed to confirm the details filed with information utility as per section 7(3) of IBC, 2016. Post the case on 03.10.2017.

Member (T)

MEMBER (J)